



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 22.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 132/BB/ 2017	-	For hearing	Rule-4(1) of IB	Reliance Capital AIF Trustee Company Pvt. Ltd., Vs Fortuna Urbanscape Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	ABHINAV. S ADVOCATE LAWYERS INC Ph: 9008175094	RESPONDENT	
	N. K. Girish S. Raghunanda, re-G. Narayappa, vs. re B. S. G. M. D. S.		

ORDER

Counsel for Petitioner/Financial Creditor is present. Counsel for Corporate Debtor is also present. Rejoinder is filed. List it on 15/03/2018.


Member (T)


Member (J)